

**COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE  
HOUSE**

**TWENTY-THIRD REPORT**

(Second Lok Sabha)

I, the Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee, present this their Twenty-third Report.

2. The Committee held its sitting on the 1st April, 1961.

3. The Committee first considered the case of Dr. Ram Goti Banerji. The Member had not signed the Attendance Register during the following period and was thus treated as absent during that period:

15.11.60 to 23.12.60—39 days.

(Twelfth Session).

14.2.61 to 25.2.61—12 days.

(Thirteenth Session) 51 days.

On a reference being made to the Member he stated that he attended the sittings of the House during the above period. The Committee recommend that the statement of the member may be accepted and he may be treated as present in the House during the period referred to above. The Committee are, however, of the view that a member is expected to sign the Attendance Register whenever he attends the House and therefore desire that in accordance with the usual practice the member should sign the register in future.

4. The Committee then considered applications for leave of absence from 18 members. The recommendations of the Committee with respect to these applications are given in the *Appendix*.

5. A statement showing names of members who have been continuously absent from the sittings of the House for 15 days or more during the Twelfth Session is laid on the Table.

NEW DELHI;  
*The 3rd April, 1961.*

MULCHAND DUBE,  
*Chairman.*

12)

**APPENDIX**

(Vide para. 4 of the Report)

Sl. No.	Name of Member who has applied for leave of absence	Period for which leave applied	Reasons for leave	Leave recommended by the Committee	Remarks
1	2	3	4	5	6
1	Shri A. K. Gopalan	20-11-60 to 15-12-60	To attend Kerala Provincial Committee meeting of Communist Party.	21-11-60 to 15-12-60—25 days.	20-11-60 was Sunday.
2	Shri Chandikeshwar Sharan Singh Ju Deo	14-11-60 to 18-12-60	Illness and certain domestic work.	14-11-60 to 16-12-60—33 days.	There was no sitting of the House on 17th and 18th Dec. 60.
3	Shri V. N. Swami	2-12-60 to 17-12-60	Illness of sister.	2-12-60 to 16-12-60—15 days.	There was no sitting of the House on 17-12-60
4	Shri J. Rameshwar Rao	Entire period of 13th Session.	Visit to Congo as Representative of U.N. Conciliation Commission.	14-2-61 to 30-3-61—45 days.	The member attended the House on 1-4-61 and there was no sitting of the House on 31-3-61.
5	Shri U. Muthuramalinga Thevar	Do.	Illness.	14-2-61 to 13-4-61—59 days.	
6	Dr. M. V. Gangadhara Siva	20 days from 14-2-61	Illness.	14-2-61 to 1-3-61—16 days.	Member was present in the House on 2-3-61.
7	Shri B. Pocker	Upto 7-4-1961	Illness	14-2-61 to 7-4-61—53 days.	
8	Seth Achal Singh	15 days from 14-2-61	Illness.	14-2-61 to 28-2-61—15 days.	
9	Shri Narasingha Malla Deb	14-2-61 to 24-4-61	Illness.	14-2-61 to 13-4-61—59 days.	
10	Shri R. Kanakasabai	Budget Session.	Illness.	14-2-61 to 13-4-61—59 days.	
11	Shri K. K. Warior	28-2-61 to 20-4-61	To attend conferences and other functions.	28-2-61 to 20-4-61—52 days.	
12	Thakore Shri Fatehsinhji Ghodasar	14-2-61 to 7-3-61	Illness of daughter.	14-2-61 to 4-3-61—19 days.	Member was present in the House on 6-3-61 and 5-3-61 was Sunday.
13	Shri Atulya Ghosh	Another 15 days from 27-2-61	Illness.	14-2-61 to 14-3-61—29 days.	
14	Shri A. Doraiswamy Gounder	14-2-61 to 15-3-61	Illness.	14-2-61 to 15-3-61—30 days.	
15	Shri K. Ashanna	14-2-61 to 14-3-61	Illness of wife.	14-2-61 to 14-3-61—29 days.	
16	Shri Kansari Halder	5-12-60 to 23-12-60 and 14-2-61 to 13-3-61	Detention in Jail.	5-12-60 to 23-12-60 and 14-2-61 to 13-3-61—47 days.	
17	Shri Joginder Sen Mandi	27-2-61 to 21-3-61	Illness in family.	27-2-61 to 21-3-61—23 days.	
18	Sardar Baldev Singh	14-2-61 to 10-3-61	Illness.	14-2-61 to 10-3-61—25 days.	